

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1231
ANSWERED ON:03.03.2015
FORMATION OF MSCS
Somaiya Dr. Kirit

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there has been a huge jump in formation of Multi State Cooperative Societies in various parts of Maharashtra including Pune;
- (b) if so, the details thereof;
- (c) whether it is true that petitioners, Members of Parliament have submitted their observations and representation on this issue;
- (d) if so, the details thereof along with the registration, collection on deposits, activities, inspection about these two societies; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

(a) & (b): Details of Multi State Cooperative Societies (MSCS) registered in the State of Maharashtra including Pune for last five years is as under:

Year	Number of MSCS registered in Pune	District	Number of MSCS registered in Maharashtra
2010	4		25
2011	4		52
2012	18		145
2013	9		93
2014	9		90

(c) to (e): As per the available records, no observation and representation has been received from any source including Members of Parliament regarding increase in registration of Multi State Cooperative Societies in Maharashtra including Pune. However, certain complaints have been received regarding irregularities in payment of deposit by some Multi-State Cooperative Societies in the Country including Maharashtra. The Government has requested the Registrar of Cooperative Societies of States/UTs concerned to carry out inspection of books of accounts and other activities of these societies under the provisions of section 108 of the MSCS Act, 2002.